

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 255
59/241- 242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors

... Applicant/Petitioner

Versus

M/s. VS Realtech Pvt. Ltd. & Ors.

... Respondent

Under Section: 241-242 of Companies Act, 2013

Order delivered on 14.12.2020

CORAM:

**SHRI. B. S. V. PRAKASH,
HON'BLE ACT'G. PRESIDENT**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT: None

ORDER

List on 23.02.2021.



**(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT**



**(L.N. GUPTA)
MEMBER (TECHNICAL)**